

MC(WA)No.37/2014

BEFORE
THE HON'BLE MR. JUSTICE T NANDAKUMAR SINGH
THE HON'BLE MR. JUSTICE S R SEN

26.05.2014

(T Nandakumar Singh, J)

On the request of the Bar, so as to enable them to give respect to the departed soul of (L) Shri. H Ahmed, Sr. Adv., all the cases are passed over for the day.

List this case in the next available Bench.

JUDGE

JUDGE

Lam

MC(WP(C)No.120/2014

BEFORE
THE HON'BLE MR. JUSTICE T NANDAKUMAR SINGH
THE HON'BLE MR. JUSTICE S R SEN

26.05.2014

(T Nandakumar Singh, J)

On the request of the Bar, so as to enable them to give respect to the departed soul of (L) Shri. H Ahmed, Sr. Adv., all the cases are passed over for the day.

List this case in the next available Bench.

JUDGE

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Lam

PIL No.3/2013

BEFORE
THE HON'BLE MR. JUSTICE T NANDAKUMAR SINGH
THE HON'BLE MR. JUSTICE S R SEN

26.05.2014

(T Nandakumar Singh, J)

On the request of the Bar, so as to enable them to give respect to the departed soul of (L) Shri. H Ahmed, Sr. Adv., all the cases are passed over for the day.

List this case in the next available Bench.

JUDGE

JUDGE

Lam

Review Ptn.No.5/2014

BEFORE
THE HON'BLE MR. JUSTICE T NANDAKUMAR SINGH
THE HON'BLE MR. JUSTICE S R SEN

26.05.2014

(T Nandakumar Singh, J)

On the request of the Bar, so as to enable them to give respect to the departed soul of (L) Shri. H Ahmed, Sr. Adv., all the cases are passed over for the day.

List this case in the next available Bench.

JUDGE

JUDGE

Lam

WA No.9/2011

BEFORE
THE HON'BLE MR. JUSTICE T NANDAKUMAR SINGH
THE HON'BLE MR. JUSTICE S R SEN

26.05.2014

(T Nandakumar Singh, J)

On the request of the Bar, so as to enable them to give respect to the departed soul of (L) Shri. H Ahmed, Sr. Adv., all the cases are passed over for the day.

List this case in the next available Bench.

JUDGE

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Lam

WA No.13/2011

BEFORE
THE HON'BLE MR. JUSTICE T NANDAKUMAR SINGH
THE HON'BLE MR. JUSTICE S R SEN

26.05.2014

(T Nandakumar Singh, J)

On the request of the Bar, so as to enable them to give respect to the departed soul of (L) Shri. H Ahmed, Sr. Adv., all the cases are passed over for the day.

List this case in the next available Bench.

JUDGE

JUDGE

Lam

WA No.22/2014

BEFORE
THE HON'BLE MR. JUSTICE T NANDAKUMAR SINGH
THE HON'BLE MR. JUSTICE S R SEN

26.05.2014

(T Nandakumar Singh, J)

On the request of the Bar, so as to enable them to give respect to the departed soul of (L) Shri. H Ahmed, Sr. Adv., all the cases are passed over for the day.

List this case in the next available Bench.

JUDGE

JUDGE

Lam

WA No.37/2012

BEFORE
THE HON'BLE MR. JUSTICE T NANDAKUMAR SINGH
THE HON'BLE MR. JUSTICE S R SEN

26.05.2014

(T Nandakumar Singh, J)

On the request of the Bar, so as to enable them to give respect to the departed soul of (L) Shri. H Ahmed, Sr. Adv., all the cases are passed over for the day.

List this case in the next available Bench.

JUDGE

JUDGE

Lam

WA No.49/2010

BEFORE
THE HON'BLE MR. JUSTICE T NANDAKUMAR SINGH
THE HON'BLE MR. JUSTICE S R SEN

26.05.2014

(T Nandakumar Singh, J)

On the request of the Bar, so as to enable them to give respect to the departed soul of (L) Shri. H Ahmed, Sr. Adv., all the cases are passed over for the day.

List this case in the next available Bench.

JUDGE

JUDGE

Lam

WP(C)No.146/2014

BEFORE
THE HON'BLE MR. JUSTICE T NANDAKUMAR SINGH
THE HON'BLE MR. JUSTICE S R SEN

26.05.2014

(T Nandakumar Singh, J)

On the request of the Bar, so as to enable them to give respect to the departed soul of (L) Shri. H Ahmed, Sr. Adv., all the cases are passed over for the day.

List this case in the next available Bench.

JUDGE

JUDGE

Lam

WP(C)No.161/2012

BEFORE
THE HON'BLE MR. JUSTICE T NANDAKUMAR SINGH
THE HON'BLE MR. JUSTICE S R SEN

26.05.2014

(T Nandakumar Singh, J)

On the request of the Bar, so as to enable them to give respect to the departed soul of (L) Shri. H Ahmed, Sr. Adv., all the cases are passed over for the day.

List this case in the next available Bench.

JUDGE

JUDGE

Lam

WP(C)No.262/2013

BEFORE
THE HON'BLE MR. JUSTICE T NANDAKUMAR SINGH
THE HON'BLE MR. JUSTICE S R SEN

26.05.2014

(T Nandakumar Singh, J)

On the request of the Bar, so as to enable them to give respect to the departed soul of (L) Shri. H Ahmed, Sr. Adv., all the cases are passed over for the day.

List this case in the next available Bench.

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